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Central Administrative Tribunal
Principal Bench: New Delhi

OA 872/97

New Delhi, this the 2nd day of September, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)
Hon'ble Shri N. Sahu, Member (A)

Shri Bhagat Singh
s/o Shri Har Lal
r/o House No. 197,
Fatehpur Beri,
New Delhi.

...Applicant
(By Advocate: Shri Shyam Babu through Mohd. Aslam)

Versus

1. Lt. Governor of Delhi,
Raj Niwas, Delhi.
2. The Commissioner of Police,
Police Headquarters,
I.P.Estate, New Delhi.
3. Staff Selection Commission through
its Secretary,
CGO Complex, Lodi Road,
New Delhi.

....Respondents

(By Advocate: Sh. Arun Bhardwaj)

O R D E R (ORAL)
[Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)]

It is fairly stated by the counsel for the respondents that the petitioner seems to have hurt his leg while jumping. In the circumstances, we consider that one more opportunity is given to the petitioner for the Endurance Test and in case it is found that he is eligible, an appropriate order be passed.

This OA is disposed of in these terms. There shall be no order as to costs.

Anand Mittal
(N. Sahu)
Member (A)
mittal


(Dr. Jose P. Verghese)
Vice-Chairman (J)